

[Secretary]

the Houses on the Bill further to amend the Motor Vehicles Act, 1939, and resolves that the following members of the Rajya Sabha be nominated to serve on the said Joint Committee:

1. Shri T. J. M. Wilson
2. Shri K. S. Hegde
3. Shri H. P. Saksena
4. Shri P. D. Himatsingka
5. Sardar Raghbir Singh Punjzari
6. Shri Deokinandan Narayan
7. Shri Amar Nath Agrawal
8. Dr. Purna Chandra Mitra
9. Dr. R. P. Dube
10. Shri K. P. Madhavan Nair
11. Shri R. P. Sinha
12. Shri S. N. Mazumdar
13. Dr. Radha Kumud Mookerji
14. Shri T. Bhaskara Rao
15. Shri Lal Bahadur Shastri.

#### BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, with your permission, I rise to announce that the following items of Government business will engage the attention of this House during the week commencing 3rd September, 1956:

*Bills for consideration and passing*

1. The Central Excise and Salt (Amendment) Bill.
2. The Constitution (Ninth Amendment) Bill, as reported by the Joint Committee.
3. The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill.
4. The Representation of the People (Third Amendment) Bill.

#### Other Business

5. Further consideration of the Second Five Year Plan scheduled to commence on 8th September.

6. Consideration of Motions for modification of the Representation of the People (Preparation of Electoral Rolls) Rules, time permitting.

#### BUSINESS ADVISORY COMMITTEE

##### FORTY-FIRST REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move:

"That this House agrees with the Forty-first Report of the Business Advisory Committee, presented to the House on the 31st August, 1956."

Mr. Speaker: The question is:

"That this House agrees with the Forty-first Report of the Business Advisory Committee presented to the House on the 31st August, 1956."

*The Motion was adopted.*

#### BUSINESS OF THE HOUSE

The Minister of Home Affairs and Heavy Industries (Pandit G. B. Pant): Sir, Yesterday, I had expressed the hope that I would be able to place the Backward Classes Commission's Report on the Table today: I find that it has been arranged with your Secretariat that the Report has to be placed and circulated on the 3rd. So, if you permit me, I shall do so on the 3rd of September, 1956.

Mr. Speaker: All right.

Shri Jangde (Bilaspur—Reserved—Sch. Castes): Sir, before taking up further business, I would like to have one clarification. As announced by the Minister of Parliamentary Affairs, we are discussing the Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill on the 6th and 7th of this